NATIONAL COMPANY LAW TRIBUNAL

COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 35

C.P. (IB)/954(MB)2023

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)

HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **27.06.2024**

NAME OF THE PARTIES: MILLENIUM ENTERPRISE V/s MEGHAL MUKESH MEHTA

Section 95(1) of the Insolvency & Bankruptcy Code, 2016

ORDER

1. Mr. Shashank Sardesai, Advocate appeared for the Resolution Professional.
2. RP has filed his report and same is pending for numbering in the Registry.
3. Financial Creditor is directed to pay fees of the RP.
4. List this matter on **23.07.2024** for hearing.

Sd/- **Sd/-**

PRABHAT KUMAR **JUSTICE VIRENDRASINGH BISHT**

MEMBER (TECHNICAL) **MEMBER (JUDICIAL)**

Sapna